

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 24/03/2017

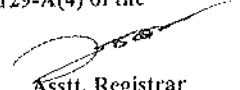
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70286/2017-SM[BR] dated 22/03/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.

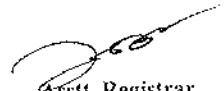

 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	C/59689/2013	Commissioner CUSTOMS Central EXCISE and SERVICE TAX-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307

	Name and Address of Respondent
2	Blue Prime Aluminum Ltd 1/107, km Stone, delhi Mathura Road, Nh-2 Dautana Tehsil, chhata,, MATHURA ,U.P

Copy To

- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise. I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38
- 11 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. C/59689/2013-EX[SM]

(Arising out of Order-in-Appeal No. 47/CUS/APPL/NOIDA/2013 dated
28/02/2013 passed by Commissioner of Customs, Central Excise & Service
Tax (Appeals), Noida)

Commissioner of Customs, Central Excise & Service Tax, Noida

Appellant

Vs.

M/s Blue Prime Aluminum Ltd.

Respondent

Appearance:

Shri Pawan Kumar Singh, Superintendent, (AR),
None

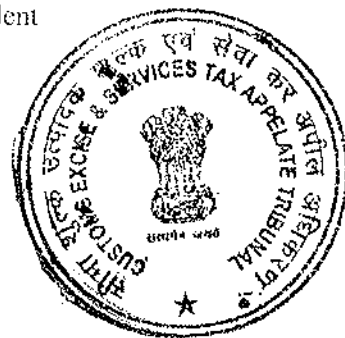
for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing & Date of Decision: 22/03/2017

FINAL ORDER NO... ~~70.2.86/~~ 2.017.....



Per: Anil Choudhary

None appears for the respondent on several dates of
hearing and also is not present today.

2. Heard the ld. A. R. for Revenue.
3. The amount in dispute being less than Rs. 10 lakhs,
thus the appeal is dismissed under Litigation Policy.

(Dictated and pronounced in Court)

प्रमाणित प्रति / Certified True Copy

सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

Ansari

-Sd/-

(ANIL CHOUDHARY)
Member(JUDICIAL)